



National Company Law Tribunal
Allahabad Bench

CP NO. 36/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Bridge & Solutions Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ADITYA SINGH	ADV.	PETITIONER	
2.	Shahid Kazmi	Advocate.	Respondent	

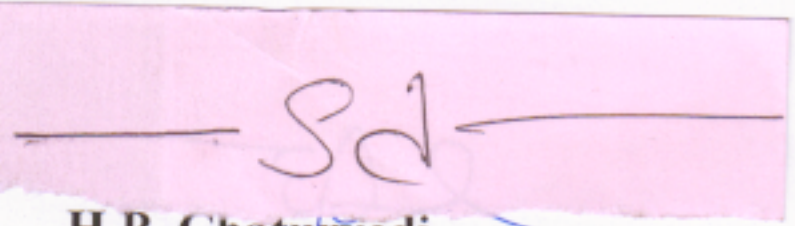
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Sh. Aditya Singh, Advocate for the petitioner. Sh. Shahid Kazmi, proxy on behalf of Sh. Pankaj Jain, Advocate for the respondent.

Counsel for both the parties submit that pleadings in the present case are almost completed. Hence, the case may be fixed for final hearing on 20th February, 2018.

Dated:12.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)